

No.GOB(I) 1/2020

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 29<sup>TH</sup> JUNE, 2020.

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Place</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Smt. Shubha Gowdar	District Judge, OOD, Director, Bangalore Mediation Centre, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.  (Vacant Post)
2	Sri. S.A.Hidayathulla Shariff	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City	Proposed for appointment as District Judge, OOD, Director, Bangalore Mediation Centre, Bengaluru. (Vice Smt. Shubha Gowdar – transferred)
3	Sri. N.Sunil Kumar Singh	LVI Addl. City Civil and Sessions Judge, Bengaluru City	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City (Vice Sri. S.A.Hidayathulla Shariff – transferred)



06. The Accountant General in Karnataka, Bengaluru.
07. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
08. All the Private Secretaries to the Hon'ble Judges.
09. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Judicial) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
14. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
16. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
21. The Prl. Secretary to Government of Karnataka, Transport Department, M.S. Building, Bengaluru.
22. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
23. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
24. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
25. Spare copies.